

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW- 276-2020

Roque Estelito Almeida Petitioner

V e r s u s

Joao Camilo Almeida and ors. Respondents

Adv. Vithal Naik for the Petitioner.

CORAM: DAMA SESHADRI NAIDU, J.
DATE: 29th October, 2020.

ORDER:

Shri H. Vaze, the learned Advocate appears for the first respondent.

2. The notice to other respondents is said to await.
3. Post the mater on 25/11/2020.
4. Interim relief to continue.

DAMA SESHADRI NAIDU, J.

AP/-